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19.	Bettiah (Nagar Parishad)
20.	Motihari (Nagar Parishad)
21.	Bagaha (Nagar Parishad)
22.	Kishanganj (Nagar Parishad)
23.	Jamalpur (Nagar Parishad)
24.	Jehanabad (Nagar Parishad)
25.	Buxar (Nagar Parishad)
26.	Aurangabad (Nagar Parishad)
27.	Bodhgaya

Cities under HRIDAY scheme from Uttar Pradesh

297. SHRI AMBETH RAJAN: Will the Minister of URBAN DEVELOPMENT be please to state:

(a) whether it is a fact that Varanasi is the only city in the State of Uttar Pradesh which has been identified for implementing Heritage City Development Augmentation Yojana (HRIDAY) Scheme;

(b) if so, the reasons therefore not selecting any other city from the State of Uttar Pradesh, considering its historical evolution and heritage; and

(c) whether any proposal is pending with the Government to include more cities from the State of Uttar Pradesh under HRIDAY Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) No, Sir. Alongwith Varanasi, Mathura city in the State of Uttar Pradesh has also been identified for implementing HRIDAY Scheme.

(c) No such proposal is pending.

NOC for Janpath Bhawasn Market

†298. SHRIMATI KANAK LATA SINGH:

SHRI VISHMBHAR PRASAD NISHAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is fact that Janpath Bhawan Market situated at Connaught Place, New Delhi has not received NOC for years from Fire Service Department due to some

†Original notice of the question was received in Hindi.

shortcomings, which have not been addressed by the Central Public Works Department; and

(b) if so, whether experts have expressed a possibility of major accident as various shops are running without getting NOC from fire service department and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) Yes, Sir. The building is very old. The shortcomings are to be attended by different Ministries occupying the buildings and CPWD. One entry gate open towards Janpath Market is blocked by a hawker for which Director Enforcement, NDMC has been asked to remove the same on priority. Its copy has also been endorsed to DCP, Parliament Street. The inspection was carried out by Delhi Fire Service on 2.7.2013 and 17.7.2015. The observation of Fire department and its status are given in the Statement (*See below*).

(b) No such issue has been received by CPWD.

Statement

Observation of fire department and status of compliance

Sl. No.	Observations	Status
1.	The building is not accessible for fire tenders from 3 sides. The only access available is also through the parking lot, which at times remain occupied. Suitable approaches to the fire engines shall be provided.	On Janpath Road side (East side) the access is available. On west side <i>i.e.</i> parking side access is available from south gate. However, efforts are also being made to get the closed emergency gate to be opened (with Director Enforcement NDMC.) on north side the fire tender can operate from outside the building, as the width between boundary wall and the building is less than 6 mtr.
2.	The lift lobby at 1st 6th floor is encroached by creating a canteen, offices, installing water collars etc. in canteen LPG cylinders were used for cooking. The same shall be cleared.	Action for removal of canteen and LPG cylinders has been taken up. This office is making constant efforts to get the obstruction cleared from the occupant department/ministries.

Sl. No.	Observations	Status
3.	The compartmenting <i>i.e.</i> fire check doors were not found installed. The fire check doors shall be installed at the entry of the staircase and in corridors to check the spread the fire/ smoke.	Action for fire check doors is being taken. However, lift compartmentation of one of the lifts has been done and compartmentation of other lifts shall be completed soon.
4.	Alternate exits not available in COFEPOSA office at 1st floor. Alternate exit shall be ensured at all floor for all offices/compartments.	Alternate exit is available as staircase is available on both sides of the building. However, action for removal of obstruction by the occupant department is being taken.
5.	Alternate staircase found blocked. It must be ensured that the staircase must be kept open, free from obstruction at all times in order to evacuate the premises. Both of staircases shall be continues upto terrace.	Action for clearance of obstruction is being taken with different occupation departments/ministries.
6.	Internal hydrant/fire hose cabinet at most of the floors were found locked in offices, same shall be installed near the staircases, open areas to make them available in case of emergency.	The user ministries have been requested <i>vide</i> letter no. W-10/AE(E)5/2013-14/172 dt. 20-08-2013 & 01-06-2015 & reminder <i>vide</i> letter no. DB5/AE/ED-8/2015-16/OS- dt. 17.02.2016 have been requested to clear the internal hydrant/ fire hose area.
7.	Fire extinguishers at 4th floor were found non operative. The fire extinguishers at all level must checked and replaced/maintained	The user Ministry at 4th floor as well as other users have been requested to maintain the fire extinguishers in working condition. The fire extinguishers at common places have been provided and are in working condition.
8.	The floor level making/illuminate exit sing shall be provided at all levels.	Self luminescent exit sign have been provided at all levels.
9.	Emergency lights were not found available, the same shall be available to illuminate the staircase/corridor/exist route at all levels.	Emergency lights have been provided at all levels.
10.	Electrical shaft found not sealed	Electrical shaft has been sealed.